# THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

## Dated, 15th May, 2025

**No. HCM II/199/2016/Estt/66:** In pursuance of the Full Court Resolution dated 04.04.2025, the following Grade-I Judicial Officers of the Meghalaya Higher Judicial Service are hereby confirmed in the Meghalaya Higher Judicial Service:-

- 1. Shri Febroneous Silkam Sangma, MHJS,
- 2. Smti Persara Syngkon, MHJS,
- 3. Smti Swapna G Momin, MHJS,
- 4. Smti Adellyn Thangkhiew, MHJS, and
- 5. Shri Benzee Laitmon, MHJS.

### REGISTRAR GENERAL

#### Memo No. HCM.II/199/2016/Estt/66-A

Dated 15th May,2025

## Copy to:-

- The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya for favor of kind information of His Lordship.
- The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya for favor of kind information of His Lordship.
- The P.S to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya for favor of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B.Bhattacharjee , Addl. Judge, High Court of Meghalaya for favor of kind information of His Lordship.
- 5. The Member Secretary, Meghalaya State Legal Services Authority for kind information.
- 6. The Director, Meghalaya State Judicial Academy, for kind information.
- 7. The Commissioner and Secretary to the Govt. of Meghalaya, Law Department for favour of kind information and necessary action.
- 8. All District & Session Judges, Meghalaya.

- 9. All concerned Judicial Officers for favour of kind information and necessary action.
- 10. The Registrar (Admin), High Court of Meghalaya for kind information.
- 11. The Registrar (Judicial Service), for favour of kind information and necessary action.
- 12. The Accountant General (A&E), Meghalaya, Shillong for information and necessary action.
- 13. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
  - 14. The Treasury Officer Baghmara/Nongstoin/Jowai/Nongpoh/Shillong/Tura for information and necessary action.
  - 15. The System Analyst, High Court of Meghalaya for uploading the notification in the official website.

16. Office copy.

Johs.

**REGISTRAR GENERAL**